

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, DELHI**

OA No. 565/2025

IN THE MATTER OF:

Girish Chandel President and Anr.

..... Applicants

Versus

State of Himachal Pradesh and others

..... Respondents

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Respondent No. 3

Dated: 20.07.2026

Place: Mandi

Through Counsel

Vaibhav Srivastava (Advocate)

**STATUS REPORT in Compliance to the Orders passed on 08.05.2026 by
Hon'ble National Green Tribunal in O. A no. 565/2025**

In compliance to the orders passed by Hon'ble National Green Tribunal in O.A no. 565/2025 (related to the issue of muck dumping into river, during the construction of four lane road at Sauli khad, Mandi, Distt. Mandi wherein following directions were passed:

“...14. Keeping in view impending arrival of monsoon and natural disasters such as land slide and flooding which occurred in the area, respondent no. 5 is hereby directed to undertake remedial measures, including protection structures to prevent landslides, removal of muck, stabilization of the slopes, soil retention measures including afforestation in the affected areas on urgent basis before 15.06.2026 and to file additional response at least 7 one day before the next date of hearing fixed giving all requisite details of action taken by respondent no. 5.

15. HPPCB is directed to monitor the implementation and submit its report at least one day before the next date of hearing fixed.

It is submitted that time bound action plan was submitted by M/s Gawar Construction Ltd. engaged in the **Construction of 4 Laning with Paved Shoulder of Bijni Mandi Section from KM 202.815 To KM 208.00 of NH-20 (New 154) (Design length 5.357 including construction of Twin Tube tunnel for a length of 3.5 KM of Pathankot Mandi Under NH(o) in the Himachal Pradesh on Hybrid Annuity Mode Basis (Package -VB) vide** letter no. Ref. No-Gawar/IE/Bijni-Mandi/Tunnel/PKG-5B/2025-26, dated 11.02.2026 for providing the protection measures at six no. sites mentioned where unscientific muck dumping was done by the Project contractor. (Copy enclosed as **Annexure-I**).

The details of the sites are as under:

S. No.	Location	No. of Sites
1.	Near Tunnel Portal-II at Vill. Ardha	03
2.	Near Tunnel Portal-I, at Vill. Bijni	01
3.	Near Power House at Vill. Bijni	01
4.	Near Blasting Site at Vill. Tandu	01

In compliance to the orders issued, this office has conducted inspection of these sites on dated 08.06.2026 and the copy of the Inspection/progress report of the Implementation of the action plan is enclosed as **(Annexure-II)**.

The latest inspection has been conducted on 20.07.2026, the detailed report regarding the monitoring and implementation of the as per the submitted Action plan observed during the inspection is as under:

Site Details	Proposal as per Action Plan	Implementation Status
Near Tunnel Portal-II at Vill. Ardha, PO Purani mandi, tehsil. Sadar, Distt. Mandi. (03 no. Sites)	<i>“Construction of Crate wall/Gabion protection wall at the bottom and intermediate Reinforces Solid Wall of approx. 700 mtr. length. Slope Stabilization</i>	There are three no. sites at this locations, one no. site is designated site for muck dumping whereas the two no. sites were non designated and the protection measures proposed in the Action plan for all these three sites. No excavation/cutting works observed in this area as all such works were already completed, hence no fresh muck generation/dumping was observed at these sites. The crate wall/Gabion in adequate no. and dimensions have been provided at all

	<i>by providing Coir-mat and vegetative Stabilization”</i>	these three locations. Also, as proposed the Reinforced Soil Wall of approx. 650 mtr length (out of proposed total length 700 mtr.) has been constructed, it has been apprised by the project contractor that the delay was occurred due to a huge rock in this left-out area and the work shall be completed after monsoon period gets over. It has also been observed that the stabilization works by providing coir Mat have been completed on Reinforced Soil wall, whereas the same is under process at these dumping sites.
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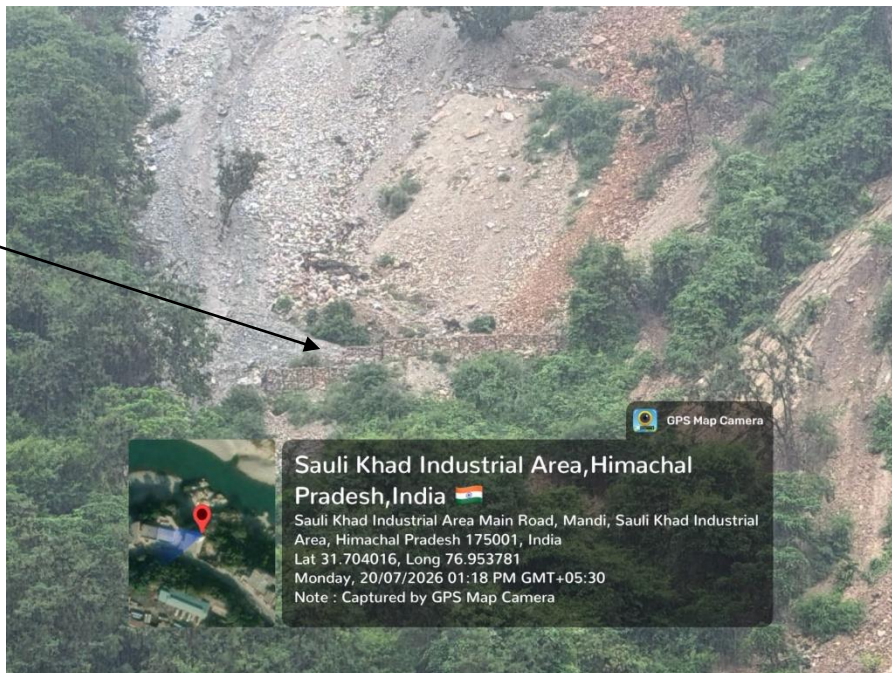
Protection measures provided at Site no. 01.

**Gabion
Wall**

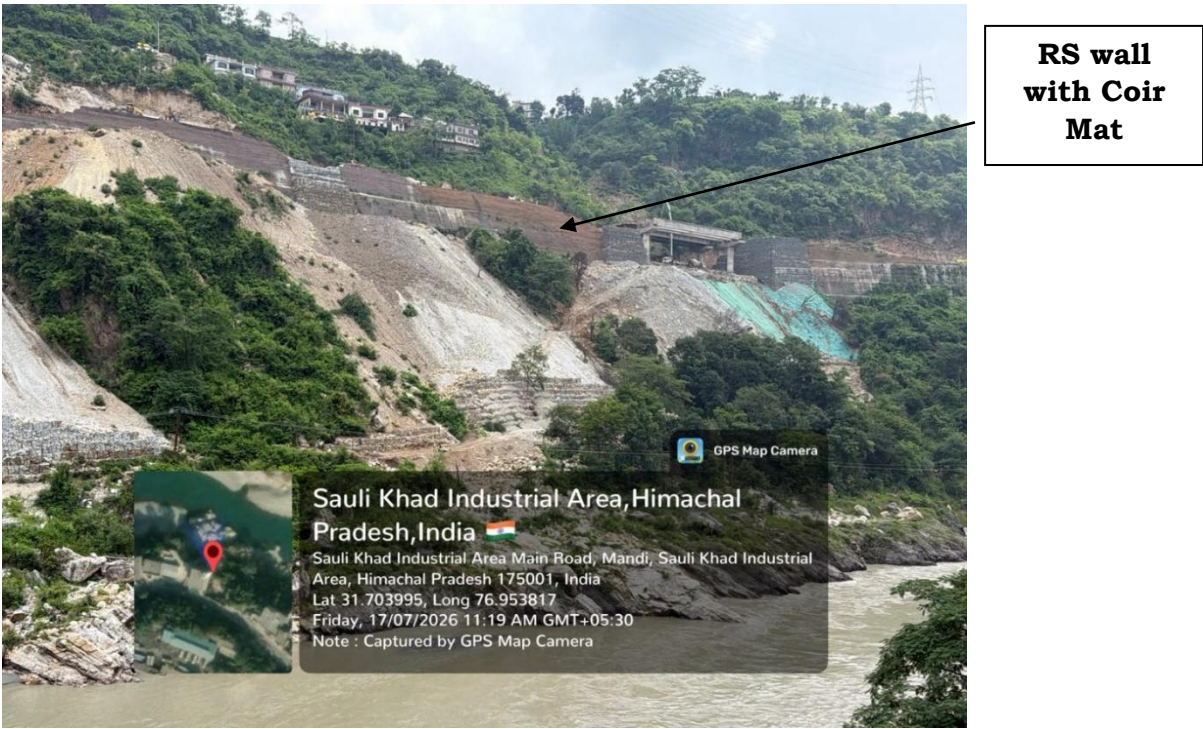


Protection provided at Non designated Site No. 02

**Gabion
Wall**



Protection provided at Non designated Site No. 03

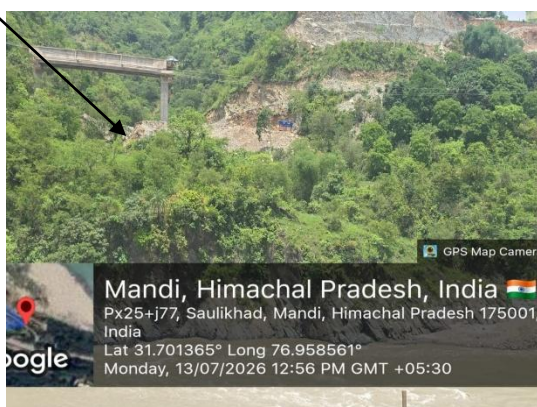


Reinforced Soil Wall (650 mtr) with coir mat stabilisation

Site Details	Proposal as per Action Plan	Implementation Status
RD 183/500: Ropu Naala Bridge	Muck was dumped for Temporarily levelled bed for creating levelled surface for Girder casting, which shall be removed after completion of girder launching by 31 st , March 2026 and the natural drainage course of the nallah shall be restored to its original profile, ensuring unobstructed flow and compliance with	The Girder casting and launching has already been completed, the muck dumped in the naala has now been cleared and the same was utilized in back filling by the Project Contractor. The natural course of this non perennial naala has been restored however the same was observed dry during the inspection.

	environmental and hydraulic requirements.	02 layers gabion walls were already provided at this site as a preventive measure.
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**ROPU
NAALA**



Ropu Nala natural course restored at site

Site Details	Proposal as per Action Plan	Implementation Status
Near Tunnel Portal -I at VPO Bijni, Purani Mandi, Tehsil. Sadar, Distt. Mandi.	Construction of Crate Wall/Gabion protection wall/RS wall with proper foundation and drainage provisions Slope stabilization by providing Coir-mat Vegetative stabilization.	No muck dumping was observed at this site and the construction of crate wall of adequate height and number as proposed has been completed at this site. The Slope Stabilization works by providing Coir mat at this site have not been started yet.



Protection Provided at P-1 portal a/w drainage

Site Details	Proposal as per Action Plan	Implementation Status
Near power house at VPO Bijni, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (01 Site).	Construction of Crate Wall/Gabion protection wall/RS wall with proper foundation and drainage provisions	No muck dumping was observed at this site and the construction of crate wall of adequate height and number as proposed has been completed at this site.
	Slope stabilization by providing Coir-mat Vegetative stabilization	The Slope Stabilization works by providing Coir mat at this site have not been started yet.



Protection provided Near P-1 Portal at Bijani

Site Details	Proposal as per Action Plan	Implementation Status
Near Blasting site at VPO Tandu, Tehsil- Sadar, District Mandi (01 Site).	Construction of Crate Wall/Gabion protection wall/RS wall with proper foundation and drainage provisions	No muck dumping was observed at this site and the construction of crate wall of adequate height and number as proposed has been completed at this site.
	Slope stabilization by providing Coir-mat Vegetative stabilization	The Slope Stabilization works by providing Coir mat at this site have not been started yet.



Protection provided a/w Stabilization by providing Coir Mat

As submitted in Para 6 of last reply submitted

“That on the basis of violation reported by the Regional Office, HPSPCB, Mandi, a personal hearing was given to the representatives of the unit i.e. M/s Gawar Construction Ltd. by the Member Secretary HPPCB Shimla on 19.01.2026. After hearing the submissions of representatives of the unit and other parties, following directions were issued to the unit: -

(i) The case shall be processed for imposition of Environmental Compensation amounting to ₹6.00 lakh (at the rate of Rs. 1.00 lakh per site for six sites) for illegal and unscientific muck dumping.

(ii) The unit shall provide adequate protective measures, including intermediate retaining/protective structures, to prevent further environmental degradation and shall submit a time-bound action plan in this regard within 15 days.

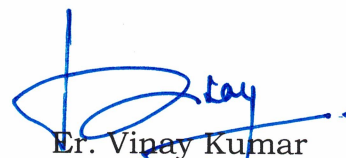
(iii) The Regional Office, Mandi, shall inspect the sites after completion of stipulated timeline and submit its inspection report to this office along with clear recommendations regarding further action, if any, to be initiated against

the unit. (Copy of proceedings of personal hearing is attached as Annexure R-3/B).

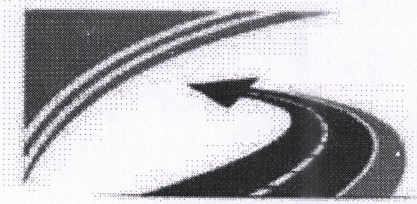
The Environmental Compensation amounting Rs. 6 Lakh was imposed on M/s Gawar Construction Company Pvt. Ltd. by the State Board vide Endst. No. PCB/M/s Gawar Const. Comp. Pvt. Ltd./Mandi/2025- 17361-364, dated 16.02.2026 (Copy of the orders enclosed as **Annexure-III**).

Unit has deposited Environmental Compensation and submitted compliance report vide Letter Ref. No. Gawar/IE/Bijni-Mandi/Tunnel/PKG-5B/2025-26/586, dated 19.03.2026. (Copy of the letter enclosed as **Annexure-IV**).

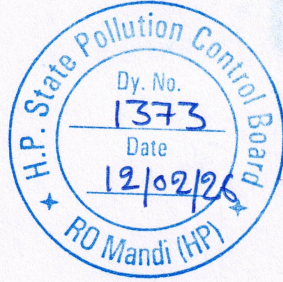
It is concluded that the Action plan w.r.t providing Protection measures at the dumping sites as proposed have been implemented, however the slope stabilization works by providing coir mats and vegetation has been completed at site listed at Sr. no. 01 (Near Blasting Site at VPO Tandru) and Reinforced Soil Wall and the same is yet to be done at remaining 05 no. Sites.



Er. Vinay Kumar
Regional Officer,
HPSPCB, Regional Office Mandi



GAWARMANDI
Highway Pvt.Ltd.



CIN: U42101HR2023PTC11654

GAWARMANDI HIGHWAYS PRIVATE LIMITED

DSS- 378, Sector 16-17, Hisar -125005(Haryana)

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E-mail:gcl@gawar.in

E-Mail:gmhpl.bijni@gmail.com

Ref.No-Gawar/IE/Bijni-Mandi/Tunnel/PKG-5B/2025-26/

Date:11.02.2026

To
Assistant Engineer
Pollution Control Board
Mandi,Himachal Pradesh (H.P.) 175001

Subject: Construction of 4- Laning with Paved shoulder of Bijni to Mandi Section from existing Km 202.815 to Km 208.000 of NH-20 (New NH-154) (Design Length 5.357 Km) including construction of Twin Tube Tunnel for a length of 3.500 Km of Pathankot-Mandi under NH (0) in Himachal Pradesh on Hybrid Annuity Mode basis (Package-VB).

REG- Submission of Remedial Plan for BIJNI-MANDI PKG-VB.

Ref.- (i) LOA letter no. NHA/Pathankot-Mandi/Pkg-VB/HAM/HP/2022 Dated 16.10.2023
(ii) Concession Agreement Dated 19.11.2023.
(iii) Appointment Date 18.03.2025

Dear Sir,

With Respect to the above cited subject,we hereby submitting the consolidated remedial measures to be taken with an action plan, budgetary allocation and implementing agency in compliance of hon'ble national green tribunal new delhi order dated 06.01.2026 in original application no. 565/2025.

Please find attached herewith Annexure-A of above-mentioned subject.

Thank you for your time and consideration.

Yours faithfully

For Gawar mandi Highways Private limited.

For Gawar Mandi Highways Pvt. Ltd.

[Signature]
Authorized Signatory

Authorized Signatory

Encl: i) Annexure-R

Regd.Office: DSS-378, Sector16-17, Hisar-

125005(Haryana)Ph:(01662)246117,250361, Fax (01662)248885

[Signature]
Jo A

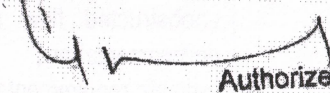
Annexure-R

CONSOLIDATED REMEDIAL MEASURES TO BE TAKEN WITH AN ACTION PLAN, BUDGETARY ALLOCATION AND IMPLEMENTING AGENCY IN COMPLIANCE OF HON'BLE NATIONAL GREEN TRIBUNAL NEW DELHI ORDER DATED 06.01.2026 IN ORIGINAL APPLICATION NO. 565/2025.

S. No.	Environmental Issue	Remedial Measures Proposed	Time Frame	Present Status
1	Near Tunnel Portal-II at Ardha, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (03 Sites).	Construction of Crate Wall/Gabion protection wall at the bottom and intermediate Reinforced Soil Wall of approx. 700 mtr. length. Slope stabilization by providing Coir- mat Vegetative stabilization	30 th June 2026	The construction of Gabion wall at bottom of Approved dumping site is under process and 08 th layer of it constructed. 250 mtr RS wall completed and 450 mtr is yet to be constructed. Gabion wall at bottom of 02 no. designated site along with coir mat for protection of muck flow.
2.	RD 183/500: Ropu Naala Bridge.	Muck was dumped for Temporarily levelled bed for creating levelled surface for Girder casting, which shall be removed after completion of girder launching by 31 st , March 2026 and the natural drainage course of the nallah shall be restored to its original profile, ensuring unobstructed flow and compliance with environmental and hydraulic requirements.	31 st March 2026	Temporary drainage has been constructed and 02 layers gabion wall have been provided. Rest work is under process.
3	Near Tunnel Portal-I at VPO Bijni, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (01 Site).	Construction of Crate Wall/Gabion protection wall/RS wall with proper foundation and drainage provisions Slope stabilization by providing Coir- mat Vegetative stabilization	30 th June 2026	Gabion wall work is under process, approx. 24 layers will be constructed and 08 no. layers have already been constructed. Rest work is under process

4	Near power house at VPO Bijni, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (01 Site).	Construction of Crate Wall/Gabion protection wall/RS wall with proper foundation and drainage provisions Slope stabilization by providing Coir- mat Vegetative stabilization	30 th June 2026	Muck dumping completed. Gabion wall work completed; 04 layers of gabion wall provided. Slope stabilization by providing Coir-mat yet to be started.
5	Near Blasting site at VPO Tandu, Tehsil- Sadar, District- Mandi HP 01 Site).	Construction of Crate Wall/Gabion protection wall/RS wall with proper foundation and drainage provisions Slope stabilization by providing Coir- mat Vegetative stabilization	30 th June 2026	Muck dumping completely stopped. Gabion wall work completed; 02 layers of gabion wall provided. Slope stabilization by providing Coir-mat the work has been started.

For Gawar Mandi Highways Pvt. Ltd.


Authorized Signatory



14
H.P. STATE POLLUTION CONTROL BOARD
Regional Office Mandi, Legend Building, 1st Floor,
Opposite Dev Bhoomi Hyundai, VPO Gutkar,
Tehsil Balh, Distt: Mandi (H.P)-175021
Tel.- 01905-246220, Website: <http://hppcb.nic.in/>

Annexure-II
276



No. PCB/RO Mandi (34)/O.A. No. 565/2025- **777**
To

Dated: 19.06.2026

The Sub-Divisional Officer (C),
Sadar, District Mandi (H.P)

Subject: Submission of Compliance Report regarding joint inspection conducted in connection with remedial measures in NGT O.A. No. 565/2025.

Sir,

Kindly refer to your office letter No. SDM/SDR/SDKJ/Joint Inspection/2026-1619-21 dated 05.06.2026 on the subject cited above. In this regard, it is submitted that the joint inspection was conducted on 08.06.2026, the concerned Patwaris and representatives of M/s Gawar Construction Limited and the observations made during the inspection are as under:

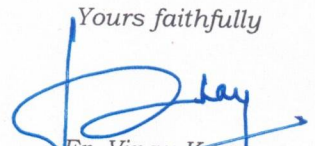
Sr. No	Name of the sites	No of sites	Remarks
1	Near Tunnel Portal-II at Ardha, P.O. Purani Mandi	03 no.	No muck dumping was observed, the crate wall/gabion protection works have been completed at 03 no. sites. 600 mtr. reinforced soil wall out of 700 mtr. has been completed.
2	RD 183/500: Ropru Nala Bridge	01 no.	No muck dumping was observed, the Grider Casting has been completed and the work regarding removal of muck dumped in the naala was under process. 02 layers gabion wall have already been provided.
3	Near Tunnel Portal-I at VPO Bijni, P.O. Purani Mandi.	01 no.	Unit has completed the work of providing Gabion wall as submitted in the action plan.
4	Near Power House at VPO Bijni, P.O. Purani Mandi	01 no.	Gabion wall has already been provided.
5	Near Blasting Site at VPO Tandu	01 no.	No muck dumping was observed, the unit has provided a Gabion wall at the site and the slope stabilization work has been completed.

The photographs of the sites are enclosed as Annexure-A and the sites shall be reinspected after 30.06.2026 i.e. completion of all the timelines of the action plan and submission of final report to the Hon'ble National Green Tribunal submission of final report before next date of hearing i.e 23.07.2026.

Submitted for kind information, please.

Enclosure: As above.

Yours faithfully


Er. Vinay Kumar
Regional Officer
H.P. State Pollution Control Board Mandi

PHOTOGRAPHS NEAR TUNNEL PORTAL-II AT ARDHA, P.O. PURANI MANDI

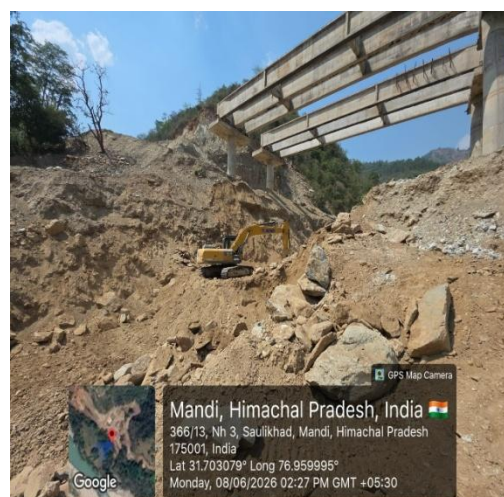
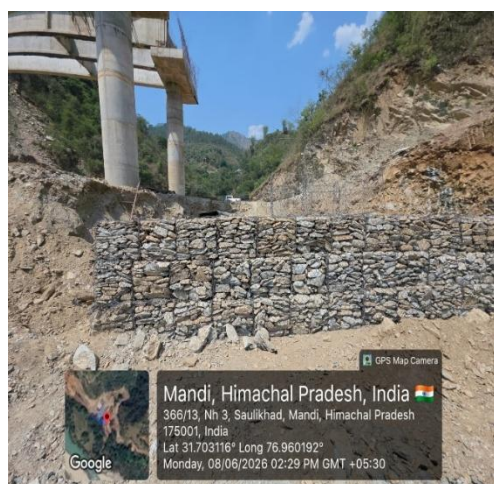
Dumping Site 1



Dumping Site 2



Dumping Site 3

**RD 183/500: ROPRU NALA BRIDGE**

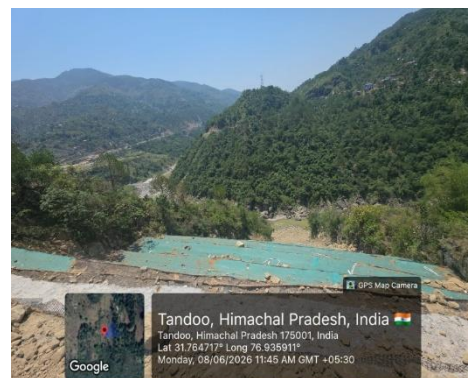
NEAR TUNNEL PORTAL-I AT VPO BIJNI, P.O. PURANI MANDI



NEAR POWER HOUSE AT VPO BIJNI, P.O. PURANI MANDI



NEAR BLASTING SITE AT VPO TANDU





HP State Pollution Control Board

HIM Parivesh Bhawan, Phase-III, New Shimla-09
Phone No. 0177-2673766, 2673020



Office Order to impose Environmental Compensation upon M/s Gawar Construction Company Pvt. Ltd., Vill- Khaliar, PO Mandi, Tehsil- Sadar, District- Mandi HP as per orders dated 29.07.2013 of Hon'ble NGT in OA. No. 256 of 2013 titled as Abhishek Rai Vs. State of HO & Ors. for unscientific/ illegal muck dumping.

Whereas, according to the report received from the Regional Officer, H.P. State Pollution Control Board, Mandi, Distt. Mandi HP vide letter no. PCB/RO/MND/(32)/Illegal Muck Dumping/2023-2326-28 dated 21.11.2025, it has been reported that inspection of the **M/s Gawar Construction Company Pvt. Ltd.** engaged in Rehabilitation and upgradation to 2 Lane with paved shoulder configuration & Strengthening of Padhar to Mandi Section (from 180 Km to 208 Km of NH-154, Pathankot-Mandi under NH(O) in HP under HAM basis), has been carried out by the State Board's officials on **16.11.2025** and following observations have been made during inspection:

- The unit has illegally dumped/ disposed the muck/ debris during the construction work at following locations:
 - i. Near Tunnel Porta-II at Ardha, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (**03 Sites**).
 - ii. Near Tunnel Porta-I at VPO Bijni, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (**01 Site**).
 - iii. Near power house at VPO Bijni, PO Purani Mandi, Tehsil- Sadar, District- Mandi HP (**01 Site**).
 - iv. Near Blasting site at VPO Tandu, Tehsil- Sadar, District- Mandi HP (**01 Site**).

Whereas, in view of the above, the Regional Officer, HPSPCB Mandi recommended to impose Environmental Compensation amounting to Rs. 06 Lakh (**for 6 sites**) @ Rs. 1.0 Lakh per site upon **M/s Gawar Construction Company Pvt. Ltd.**, Vill- Khaliar, PO Mandi, Tehsil- Sadar, District- Mandi HP, as per orders dated 29.07.2013 of Hon'ble NGT in OA. No. 256 of 2013 titled as Abhishek Rai Vs. State of HO & Ors. for unscientific/ illegal muck dumping.

Whereas, on the recommendations of the RO HPSPCB Mandi, the Committee constituted by the State Board vide office order no. 9441-9463 dated 12.09.2025 for the assessment and evaluation of Environmental Compensation on violators, have recommended to impose Environmental Compensation amounting to **Rs. 6,00,000/- (Rupees Six Lakh) only i.e. Rs. 1.00 Lakh per site** upon **M/s Gawar Construction Company Pvt. Ltd.**, Vill- Khaliar, PO Mandi, Tehsil- Sadar, District- Mandi HP as per directions by the **Hon'ble NGT** vide **Order dated 29.07.2013** in OA. No. 256 of 2013 titled as Abhishek Rai Vs. State of HO & Ors. for unscientific/ illegal muck dumping.

Whereas, an opportunity of personal hearing was granted to the unit by

the State Board on 19.01.2026 at 01:00 PM, wherein the unit **M/s Gawar Construction Company Pvt. Ltd., Vill- Khaliar, PO Mandi, Tehsil- Sadar, District- Mandi HP**, failed to furnish any satisfactory clarification with respect to the continued environmental damage and violations of the Water (Prevention and Control of Pollution) Act, 1974. Hence, it was decided by the Competent Authority that the "the Head Office, HPSPCB will process the case for imposition of Environmental Compensation amounting to Rs. 6.00 Lakh (Rs. 1.00 lakh per site for six sites) for illegal and unscientific muck dumping.

In view of above and in exercise of power conferred under section 33-A of Water Act, 1974, an Environmental Compensation amounting to **Rs. 6,00,000/- (Rupees Six Lakh) only** is hereby imposed upon **M/s Gawar Construction Company Pvt. Ltd., Vill- Khaliar, PO Mandi, Tehsil- Sadar, District- Mandi HP** as per order passed by the Hon'ble NGT order 29.07.2013 in OA. No. 256 of 2013 titled as Abhishek Rai Vs. State of HO & Ors. Further, the unit is hereby directed to deposit the same in the account of Member Secretary, HP State Pollution Control Board, Bank of Baroda A/c no. 54140100001617 (IFSC Code BARB0NEWSIM) within **07 days**, failing which action under the provisions of Water (Prevention and Control of Pollution) Act, 1974, shall be initiated against you at your own risk & cost.

-Sd-

(Dr. Parveen Chander Gupta)
Member Secretary
HP State Pollution Control Board

17361-364

Endst. No. PCB/ M/s Gawar Const. Comp. Pvt. Ltd./Mandi/ 25-

Dated: 16/02/26

Copy forwarded to the following for information, compliance/action and report: -

1. **The Regional Officer**, HPSPCB, Mandi, District Mandi, HP for information and immediate compliance of aforesaid orders and to submit the compliance report immediately.
2. **M/s Gawar Construction Company Pvt. Ltd.**, Vill- Khaliar, PO Mandi, Tehsil- Sadar, District- Mandi HP for information and necessary compliance.
3. **The Law Officer**, Legal Division, HPSPCB, HQ Shimla for information and record.
4. Case File.

Signed by

Parveen Chander Gupta

Date: 16-02-2026 12:18:27

(Dr. Parveen Chander Gupta)
Member Secretary
HP State Pollution Control Board

**GAWARMANDI**

Highway Pvt.Ltd.

CIN: U42101HR2023PTC11654

Ref.No-Gawar/IE/Bijni-Mandi/Tunnel/PKG-5B/2025-26/586**Date:19.03.2026**

To

Regional Officer

HP State Pollution Control Board

Mandi, Himachal Pradesh

Subject: Construction of 4-Laning with Paved shoulder of Bijni to Mandi Section from existing Km 202.815 to Km 208.000 of NH-20 (New NH-154) (Design Length 5.357 Km) including construction of Twin Tube Tunnel for a length of 3.500 Km of Pathankot-Mandi under NH (0) in Himachal Pradesh on Hybrid Annuity Mode basis (Package-VB).

Regarding Deposition of Environment Compensation.**Ref.-** (i) LOA letter no. NHAI/Pathankot-Mandi/Pkg-VB/HAM/HP/2022 Dated 16.10.2023

(ii) Concession Agreement Dated 19.11.2023

(iii) Appointment Date 18.03.2025

(iv) Your No. PCB/RO/MND/ M/s Gawar Const. Pvt. Ltd.(1350)/3329-30 Dated-10/03/2026.

Respected Sir,

In compliance to your letter referred above we hereby deposit Rs. 6,00,000/- (Rupees Six Lac only) in the account number of The Member Secretary, H.P. State Pollution Control Board, Bank of Baroda A/c No. 54140100001617 (IFSC Code BARBONEWSIM) vide HDFCR52026031180326016 dated 11-03-2026. NETBANK MUMBAI. Kindly issue the receipt for record.

Thank you for your time and consideration.

Yours faithfully

For Gawar mandi Highways Private limited.**Authorized Signatory**